NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 265/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Phulchand Export Pvt. Ltd.

V/s.

Mono Steel Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv. Anand ilb Adv. Rahol Kamik For Respondent

ORDER

TCP 265/I&BC/NCLT/MB/MAH/2017

The petitioner side is not present. The Corporate Debtor Counsel is present seeking extension of time.

At request, list this matter for hearing on 3.10.2017 with a direction to both the parties to argue on the next date of hearing.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)